

(c) the nature of the steps taken or proposed to be taken to avert strike?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) No.

(b) and (c). Do not arise.

Museum at Hampi

*1369. Shri Agadi: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it has been decided to construct a museum building at Hampi in District Bellary of Mysore State, for preserving rare antiquities of Vijayanagar empire, and

(b) if so, when was the decision taken;

(c) the amounts provided for this purpose and the amount spent so far, and

(d) the progress in construction made so far?

The Minister of Scientific Research and Cultural Affairs (Shri Humayan Kabir): (a), (b) and (d) It was agreed to in principle in 1957-58 to construct a museum in Kamlapur village to preserve the antiquities from Hampi, but details have not yet been worked out

(c)

Year	Budget Provision	Expenditure
1957-58	Rs. 78,000	Rs. Nil
1958-59	78,000	Nil
1959-60	21,500	'Nil' on museum; but a sum of Rs. 6,900 has been spent on acquisition of land for the museum and other works.

Provision made under Article 160 of the Constitution in regard to Kerala

*1390. { Shri R. C. Kamble:
Shri K. U. Farmar:
Shri Dige:
Shri Manay:
Shri Balasabeh Salanke:

Will the Minister of Home Affairs be pleased to state:

(a) the provision made, if any, by the President of India under Article 160 of the Constitution of India in regard to Kerala after the issue of President's Proclamation; and

(b) if not, the reasons therefor?

The Minister of Home Affairs (Shri G. B. Pant): (a) No provision has been made under Article 160 of the Constitution in regard to Kerala.

(b) No contingency has arisen for making any provision under the Article

U.P.-Bihar Boundary Dispute

*1390-A. Shri Radha Mohan Singh: Will the Minister of Home Affairs be pleased to state.

(a) whether it is a fact that a large portion of U.P. in Ballia District comprising about ninety villages had been transferred from U.P. to the State of Bihar during 1956-58; and

(b) if so, under what authority and by whom?

The Minister of Home Affairs (Shri G. B. Pant): (a) As a result of deep-stream verification of the rivers Ganga and Ghagra for 1955-56 and 1957-58, the major portion of land in 64 villages has gone over from Ballia District to Bihar and similarly land in 35 villages had come to U.P. from Bihar;

(b) under the Governor General's Order (Home Department) No. 2598, dated the 27th September, 1888, the deep-streams of rivers Ganga and Ghagra are the boundaries between the district of Ballia in U.P. and the districts of Saran and Shahabad in

Bihar. At the close of the rains each year, when the rivers return to their natural limits, steps are taken by the Collectors of both the States to verify the deep-streams. After verification of the deep-stream, a map is prepared and attested by the Collectors which limits the boundary of the district for that year and defines the jurisdiction of the Civil, Criminal and Revenue Courts, the Police, the Excise Department etc.

Iron Ore Mining Industry in Bihar

*1390-B. Shri Anirudh Sinha: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it has come to the notice of Government that the iron ore mining industry of Bihar is almost paralysed?

(b) whether it is also a fact that majority of private owned ore mines in the State have either closed down or have suspended their work due to huge accumulation of iron ore; and

(b) if so, the steps Government propose to take in the matter?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b). No, Sir.

(c) Does not arise.

National Memorial at Jallianwala Bagh, Amritsar

*1391 { Shri D. C. Sharma:
Shri Bhakt Darshan:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No. 860 on the 25th February, 1950, and state:

(a) the further progress made in the setting up of National Memorial at Jallianwala Bagh, Amritsar; and

(b) the total expenditure incurred on the work so far?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun

Kabir): (a) It is estimated that about 60 per cent. of the work had been completed upto 7-9-1950.

(b) Rs. 4,47,112-03 nP. upto 31-8-1950.

Central Advisory Committee for Libraries

*1392. { Shri R. C. Majhi:
Shri Subodh Mansda:
Shri S. C. Samanta:
Shri Ram Krishan Gupta:
Shri Raghunath Singh:
Shri Aurebindo Ghosal:
Shri S. A. Mehdi:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 1332 on the 18th March, 1950 and state:

(a) whether Government have considered the report submitted by the Advisory Committee for Libraries; and

(b) if so, the action taken on the recommendations of the Committee?

The Minister of Education (Dr. K. L. Shrivastava): (a) The Report is still under consideration.

(b) Does not arise.

Research in Steel

*1393. Shri Ram Krishan Gupta: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that Government is considering a Scheme to set up well-equipped and organized research establishments in the Steel Plants, or elsewhere; and

(b) if so, at what stage the Scheme is?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). In each of the Steel Plants, a well-equipped central laboratory is being put up for research on the operational side. The equipment has been ordered. Besides, a number of small laboratories for specific pur-